

LOK SABHA
UNSTARRED QUESTION NO. 1180
TO BE ANSWERED ON 09th February, 2023
CGD Network in West Bengal

1180. DR. JAYANTA KUMAR ROY:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the cities of West Bengal which have been selected for the City Gas Distribution (CGD);
- (b) the details of the areas in those cities where the distribution of gas has been started through pipes and the areas where the work related to infrastructural development is still in progress;
- (c) whether the government is formulating any plan for CGD in other cities of West Bengal and if so, the details thereof;
- (d) whether the Government has any proposal to provide Piped Natural Gas (PNG) connections to all under City Gas Distribution in Jalpaiguri Parliamentary Constituency and if so, the details thereof; and
- (e) whether any agency has been deployed for the implementation of this scheme and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL
GAS
(SHRI RAMESWAR TELI)**

(a) to (e) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. After completion of 11 A CGD Bidding round, 295 Geographical Areas (GAs) cover about 98% of the population and 88% of total geographical area of the Country spread over around 630 districts in 28 states/UTs including West Bengal. PNGRB has authorised 10 GAs in the state of West Bengal including Jalpaiguri Parliamentary Constituency which falls under Darjeeling, Jalpaiguri and Uttar Dinajpur district GA. Authorized entities will lay, build, operate and expand city gas distribution network as per the terms and conditions of the authorization made by PNGRB.

Indian-Oil Adani Gas Private Limited, Bengal Gas Company Limited, Hindustan Petroleum Corporation Limited (HPCL), Bharat Petroleum Corporation Limited (BPCL) and Indian Oil Corporation Limited (IOCL) have been authorized by PNGRB for development of City Gas Distribution (CGD) Networks to provide PNG domestic connections and install CNG stations as per their Minimum Work Plan (MWP), the timeline determined by PNGRB in their respective GAs in the state of West Bengal and their techno-commercial feasibility.
